

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER
SUPPLEMENTARY DAILY BOARD FOR 06.08.2021 AT 11:30 A.M. THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	ROOM CODE/PASSWORD
1	Misc. Application No. 299 of 2021 And Appeal No. 486 of 2018	Rich Infra Developers India Ltd. & Ors.	Mr. Anoop Dawar, Advocate	SEBI	The Law Point	PRONOUNCEMENT	DELIVERYJUDGMENT
2.	Misc. Application No. 75 of 2020 And Appeal No. 78 of 2020	Mr. Jagdish Kumar Arora	M/s Crawford Bayley & Co.	SEBI	ELP		